

Recommendations of Cadre Review Committee

101. SHRI RAM VILAS PASWAN :
SHRI M. RAMGOPAL REDDY :
SHRI SUBHASH YADAV :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether all the recommendations of the Cadre-Review Committee to look into the grievances of staff artists of All India Radio and Doordarshan Kendras have since been considered by Government ;

(b) number of recommendations accepted so far ; and

(c) the time by which the remaining recommendations will be implemented ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :

(a) Yes, Sir. However no cadre review of the Staff Artists in Doordarshan had been done.

(b) Out of the 55 recommendations made by the Committee, 24 have been accepted for implementation.

(c) The remaining recommendations require concurrence of nodal Ministries/Organisations like Ministry of Finance, Department of Personnel, etc. since they involve financial implications, revision of pay scales, creation of posts, etc. Therefore it will be difficult to indicate a time limit for their implementation.

National Development Council for Drugs and Pharmaceuticals

102. SHRI BANWARI LAL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) how is the National Development

Council for Drugs and Pharmaceuticals setting about its tasks ;

(b) the steps taken so far by the Council in giving itself a shape and going about its objectives ;

(c) whether it has been established as a statutory body whose recommendations will be mandatory on Government and the drug industry ; and

(d) if not, what powers have been vested in the Council to take suitable steps towards being more effective ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R.C. RATH) :
(a) and (b). The National Drugs and Pharmaceuticals Development Council held its first meeting on 28th May 1983 and based on the recommendations of the Council on this day, three Working Groups were constituted on Pricing, Industrial Approvals, and Planning and Development. The three Working Groups had separate sittings. The Working Groups are expected to submit their recommendations for consideration of the National Drugs and Pharmaceuticals Development Council at the earliest.

(c) and (d). The National Drugs and Pharmaceuticals Development Council has been constituted under Section (6) of the Industries (Development and Regulation) Act 1951. The recommendations of the Council are advisory. The Council is free to devise its procedure and steps so as to achieve the objectives for which it has been set up.

Demand and Supply of various Drugs

103. SHRI BANWARI LAL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) how is the demand and supply position with regard to various main groups of drugs at present ; and

(b) whether there are any complaints of shortages of any drugs ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R.C. RATH) : (a) and (b). Production and availability of important drugs are continuously monitored by this Ministry. In the current year production in the organised sector of major drug groups such as Antibiotics, Analgesics, Cardiovascular drugs, Anti-Filarials, Anti-bacterials and Anti-Malarials is higher than that in the corresponding period of 1982-83. Demand and Supply position with regard to main group of drugs is satisfactory. There have been occasional reports of shortages which are of localised and temporary nature and at times pertain to particular brands of drug formulations. As and when such reports are received necessary measures are being taken to improve the availability.

Regularisation of the excess capacity of FERA drug companies

104. SHRI BANWARI LAL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) what happened to the problems and policies of regularisation of the excess capacity of the FERA drug companies ;

(b) whether there is any definite policy laid down in this regard ;

(c) whether it is being invariably adhered to ;

(d) what is the position in respect of regularisation of capacity in FERA firms in other fields ;

(e) whether any departure or exception is being made only in the case of FERA companies in the pharmaceutical industry ; and

(f) if so, what are the reasons and basis for the same ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R.C. RATH) : (a) and (b). The policy regarding recognition/regularisation of installed/excess capacity is

contained in the Drug Policy of 1978, Ministry of Industry's Press Note of 29th August, 1980 read with this Ministry's Press Note dated 17th October, 1981 and the policy regarding re-endorsement of capacity is laid down in Ministry of Industry's Press Notes dated 21.4.1982, 3.5.1982, 8.4.1983 and 22.4.1983.

(c) Yes, Sir.

(d) to (f). The Policies regarding recognition of installed capacities announced in August/September, 1980 and re-endorsement of capacities announced in April 1982 and April 1983 by the Ministry of Industry are applicable to the FERA companies operating in various industries including the drug industry. However, these Schemes are applicable to the drug manufacturing units subject to the additional provisions announced vide Press Note dated 17th October, 1981 issued by Ministry of Chemicals and Fertilizers on the basis of the Policy Parameters contained in 1978 Drug Policy Statement.

गांवों में वीडियो

105. श्री मूलचन्द डागा : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस समय देश के दूर-दराज के गांवों में चल रहे वीडियो सेटों की संख्या की जानकारी है और क्या यह सच है कि इन वीडियो सेटों पर अश्लील फिल्में दिखाई जाती हैं ; तथा इसके परिणामस्वरूप लोगों के चरित्र पर बुरा प्रभाव पड़ रहा है ; और

(ख) यदि हां, तो क्या सरकार इसकी रोक-थाम के लिए कोई कानून बनाने जा रही है और यदि हां, तो कब तक ?

सूचना और प्रसारण मंत्रालय में तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) और (ख) देश के दूरवर्ती गांवों में चल रहे वीडियो की संख्या के बारे में सरकार के पास कोई सूचना नहीं है। सरकार को इस बात की भी कोई